

Sr.No.	Name	Identification No.	Details of Claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Interest	Amount covered by guarantee	Whether related party?					
186	Mr.Ramesh Govind Lokhande & Mrs. Kalpana Ramesh Lokhande	128	27-Feb-2020	₹ 42,820	₹ 42,820	Maintenance			No			-	-	Provisionally admitted.Submit supporting documents
187	Nitin Dixit	129	29-Feb-2020	₹ 37,930	₹ 37,930	Maintenance			No			-	-	
188	Mr. Islam Ahmed Khan	130	29-Feb-2020	₹ 54,501	₹ 54,501	Maintenance			No			-	-	Provisionally admitted. Submit Signed FORM F & supporting documents
189	Pooja Rohra & Manisha Rohra	132	3-Mar-2020	₹ 51,884	₹ 41,040	Maintenance			No		₹ 10,844	-	-	
190	Khushboo Santosh Vishwakarma & Ankit Santosh Vishwakarma	133	4-Mar-2020	₹ 66,757	-	Maintenance			No			₹ 66,757	-	Amount not received in books of HDIL
191	Vikas Santosh Vishwakarma & Santosh Jokhan Vishwakarma	134	4-Mar-2020	₹ 63,156	₹ 46,448	Maintenance			No			₹ 16,708	-	
192	Vikas Santosh Vishwakarma & Preeti Vikas Vishwakarma	135	4-Mar-2020	₹ 65,991	₹ 65,991	Maintenance			No			-	-	Provisionally admitted. Submit Signed FORM F & supporting documents
193	Bharatkumar Chimanlal Gandhi	136	7-Mar-2020	₹ 37,930	₹ 37,930	Maintenance			No			-	-	Provisionally admitted. Submit Signed FORM F & supporting documents
194	Mrs. Pinal Hitesh Jain	137	7-Mar-2020	₹ 44,360	₹ 44,360	Maintenance			No			-	-	
195	Rashmi Ravindra Pawar & Ravindra Shankar Pawar	138	18-Mar-2020	₹ 41,040	₹ 41,040	Maintenance			No			-	-	
196	Saveti Thirumal & Ekambaram Thirumal	139	7-Sep-2019	₹ 91,14,950	-	Flat			No		₹ 91,14,950	-	-	Please Submit FORM CA
197	Mr.Rambabu P. Agarwal & Others	140	19-Mar-2020	₹ 0	-	Removal of Land from Layout			No			-	-	Refer Note No. 5
198	Mr. Laxminarayan P. Agarwal	141	19-Mar-2020	₹ 0	-	Removal of Land from Layout			No			-	-	Refer Note No. 5
199	Mr. Kundan Jayantilal Bhatt	142	9-Mar-2020	₹ 0	-	Removal of Land from Layout			No			-	-	Please Submit SIGNED FORM F
200	Rai Enterprises	143	9-Mar-2020	₹ 0	-	Removal of Land from Layout			No			-	-	Please Submit SIGNED FORM F
201	Geeta Pradip Lombar & Pradip Bhalchandra Lombar	144	19-Mar-2020	₹ 45,446	₹ 36,200	Maintenance			No		₹ 9,246	-	-	
202	Suorva Ujwal Sarambalkar	145	19-Mar-2020	₹ 46,360	₹ 14,231	Maintenance			No		₹ 32,129	-	-	
203	Grace Cements	167	5-Mar-2020	₹ 78,57,808	₹ 50,00,000	TDR/FSI			No		₹ 28,57,808	-	-	
204	Michelle Milind Shirsekar	146	4-Apr-2020	₹ 60,122	-	Maintenance			No		₹ 60,122	-	-	Amount not received in books of HDIL
205	Rupa Khimji Vora	147	1-Apr-2020	₹ 2,25,427	₹ 57,390	Maintenance			No		₹ 1,68,037	-	-	
206	Richard Mathew Dsouza & Mrs.Luzinha Richard Dsouza	41	28-Jan-2020	₹ 41,460	₹ 41,160	Maintenance			No		₹ 300	-	-	
207	Sai Venkata Ramana Damarla	148	5-May-2020	₹ 2,06,472	-	Maintenance			No			-	-	
208	Mrs. Tasnim Haider Shaikh	149	12-May-2020	₹ 14,02,500	-	Delayed Possession			No		₹ 14,02,500	-	-	Insufficient documents to support the claim
209	Mr. Hasan Ali Khan Dalwai & Mrs. Kurratulain Hasan Dalwai	150	19-May-2020	₹ 1,17,264	₹ 1,17,264	Maintenance			No			-	-	
210	Shree Krishna Enterprises	169	19-Jun-2020	₹ 3,69,42,832	₹ 3,69,42,832	High Court Order			No			-	-	
211	Aneni Fincap Limited	164	23-Jun-2020	₹ 1,14,47,67,123	₹ 1,00,00,00,000	Others			No		₹ 14,47,67,123	-	-	
212	Premier Residences H CHS LTD	151	27-Aug-2020	₹ 67,31,359	₹ 49,65,394.00	Society Claim			No		₹ 17,65,965	-	-	Refer Note No. 4
213	Metropolis Co-operative Housing Society	152	5-Sep-2020	₹ 59,63,68,428	-	Society Claim			No		₹ 59,63,68,428	-	-	Claim rejected vide email dated 13.10.2020
214	HDIL RESIDENCY PARK BLDG 'A' CHS LTD.	153	7-Sep-2019	₹ 1,21,903	-	Maintenance of HDIL owned flats			No		₹ 1,21,903	-	-	Please Submit SIGNED FORM F
215	Premier Residences 'A' Co-op. Housing Society Ltd.	154	8-Sep-2019	₹ 4,96,00,653	-	Society Claim			No		₹ 4,96,00,653	-	-	Please Submit SIGNED FORM F
216	Premier Residences K CHS Ltd	155	13-Jul-2020	₹ 1,80,23,803	₹ 52,58,381	Society Claim			No		₹ 1,27,65,422	-	-	Refer Note 4
217	Shakli Shaikh	156	14-Jul-2020	₹ 17,56,500	-	Delayed Possession			No		₹ 17,56,500	-	-	Insufficient documents to support the claim
218	Premier Exotica 1B Co-op. Housing Society Ltd	157	10-May-2020	₹ 6,12,51,731	-	Society Claim			No		₹ 6,12,51,731	-	-	Refer Note No. 4
219	Raju Onkarnath Khandelwal and Era Raju Khandelwal	158	13-Oct-2020	₹ 5,13,216	₹ 5,13,216	Maintenance			No			-	-	
220	Late Shri. Jaswanti Rai Mehta through legal heir Priti Meghani and Rambabu Prabhubudaval Agarwal	159	25-Aug-2020	₹ 0	-	Removal of Land from Layout			No			-	-	Refer Note No. 5
221	Dheeraj Vishwas Co-op. Hsa. Society Ltd	161	1-Nov-2020	₹ 56,79,545	-	Society Claim			No		₹ 56,79,545	-	-	MCGM Claim has been accepted.
222	Lalit Mohan Mehta	162	7-Jan-2020	₹ 63,83,000	₹ 63,83,000	Directors Commission			No			-	-	
223	Navin Chheda	163	24-Nov-2020	₹ 6,00,00,000	-	Others			No		₹ 6,00,00,000	-	-	Claim does not belong to HDIL
224	Sachin Bairao Khandare	205	1-Dec-2020	₹ 1,83,456	₹ 1,83,456	Maintenance			No			-	-	
225	Krishna Anna Nalavade	206	2-Dec-2020	₹ 1,82,172	₹ 1,82,172.00	Maintenance			No			-	-	
226	Santosh Soma Madgunde	207	3-Dec-2020	₹ 2,86,770	-	Maintenance			No			-	-	
227	Ramachandran N. Nadar & Jeeva R. Nadar	208	3-Dec-2020	₹ 1,83,456	₹ 1,83,456	Maintenance			No			-	-	
228	Bhavesh Dimesh Vira	209	3-Dec-2020	₹ 2,06,472	₹ 2,06,472	Maintenance			No			-	-	
229	Yogendra Phoolchand Dubev	210	4-Dec-2020	₹ 1,37,532.00	-	Maintenance			No		₹ 16,511	-	-	Refer Note No. 6
230	Punjab and Maharashtra Co-operative Bank Ltd	211	5-Dec-2020	₹ 47,00,00,000	₹ 47,00,00,000	FSI			No			-	-	
231	Rajakumar Alankamony & Marv Deena Ratakumar	212	19-Dec-2020	₹ 58,632	₹ 58,632	Maintenance			No			-	-	
232	Jaodish Nanikram Nanani	213	24-Jan-2021	₹ 53,081	₹ 46,040	Maintenance			No		₹ 7,041	-	-	Refer Note No. 6
233	Nivedita Sachin Khandare	214	16-Mar-2021	₹ 2,59,000	₹ 1,71,470	Maintenance			No		₹ 87,530	-	-	Refer Note No. 2 & 6
234	Mr.Vijay Shivaji Chavan and Mrs.Rohini Vijay Chavan	215	19-Mar-2021	₹ 1,86,975	₹ 1,63,434	Maintenance			No		₹ 23,541	-	-	Refer Note No. 6
235	Mr. Anil G Nair	216	4-Apr-2021	₹ 2,21,276	₹ 1,89,197	Maintenance			No		₹ 32,079	-	-	Refer Note No. 6
236	Premier Residences D CHS Ltd.	217	4-Apr-2021	₹ 2,01,12,401	-	Society Claim			No		₹ 2,01,12,401	-	-	Refer Note No. 4
237	Jyoti Deshpak Khadake	218	25-Jun-2021	₹ 5,00,000	-	Maintenance			No			-	-	Provisionally admitted.Submit supporting documents
238	Mrs. Firoza Pradeepkumar Roy & Mr. Pradeep Kumar Roy	219	20-Oct-2021	₹ 1,77,51,917	-	Flat			No		₹ 1,77,51,917	-	-	Please Submit FORM CA
239	J.C. Flowers Asset Reconstruction Private Limited	220	7-Sep-2022	₹ 43,80,05,244	-	Mortgage			No		₹ 43,80,05,244	-	-	Order dated 24.10.2024
TOTAL				₹ 6,64,11,86,911	₹ 1,80,24,78,346						₹ 4,83,87,08,565		₹ 0	

Notes :

- The claim amounts are admitted only if amount is paid to Corporate Debtor before 20.08.2019 i.e CIRP commencement date.
- The amounts admitted are as per the records of Corporate Debtor i.e. M/s. Housing Development and Infrastructure Limited
- The provisionally admitted claims shall be requested to submit documents as communicated to them.
- For claims received from societies, only the amount paid on behalf of HDIL, before handing over of society are accepted.
- The claims are rejected if the claim amount is not quantified.
- Taxes paid in any form are not accepted.